

(c) The reasons are attributed to the increase in demand from indenters and decision to supply the entire requirements of CGHS and also to meet emergency requirements as well as price escalation.

[*Translation*]

Financial Assistance to Cotton Spinning Mills of Maharashtra

10032. PROF. MAHADEO SHIWANKAR: Will the Minister of TEXTILES be pleased to state:

(a) the total number of co-operative spinning mills in Maharashtra;

(b) the number of applications/requests sent to Union Government for financial assistance during 1987-88, 1988-89 and 1989-90 from Jagnik bank and Industrial Development Bank of India;

(c) the number of applicants to whom assistance has been provided during the above period;

(d) the number of applications rejected with reasons therefor; and

(e) the terms and conditions on which financial assistance is provided?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRISHARAD YADAV): (a) 31 Cooperative spinning mills are in operation in Maharashtra.

(b) and (c). 11 applications for financial assistance for setting up of new cooperative spinning mills were received by IDBI in the period 1987-88 to 1989-90. Out of these, 3 units viz. Loknaya Jayaprakash Narayan Shetkari Sahakari Soot Girni Ltd., Dhule, Renuka Adivasi Co-operative Spinning Mills Ltd. Nanded and Sanjay Gandhi Kapus

Utpadak Sahakari Soot Girni Ltd., Buldhana have been sanctioned loans by IDB itself, 4 units viz. Daryapur Anjangaon Sahakari Soot Girni Ltd., Amaravati, Indira Sahakari Soot Girni Ltd., Wardha, Akot Taluka Sahakari Soot Girni Ltd., Akola and Jaina Vibhag Sahakar Soot Girni Ltd. Jalna are being sanctioned assistance under NCDC/World Bank scheme and the remaining 4 viz. Pain-ganga Sahakari Soot Girni Ltd., Buldhana, Nalganga Sahakari St Girni Ltd., Buldhana, Yawal Taluka Sahakari Soot Girni Ltd., Jalgaon and Shree Hemavarna Bhavani Mata Sahakari Soot Girni Ltd., Osmanabad are not being considered by IDBI at present. For the period 1987-88 to 1989-90, in addition to the 11 units mentioned above, a unit at Yeotmal (Pusad), has already been sanctioned assistance under NCDC/World Bank scheme.

(d) IDBI has decided not to consider the remaining 4 units for loan assistance for the present, as an all India view is being taken.

(e) The terms and conditions for the 4 units under NCDC/World Bank scheme are as applicable for Agro-Industries projects under World Bank/NCDC scheme. The loan is for a period of 15 years, with a moratorium of 3 years for repayment of principal. The assistance granted to the 3 mills by IDBI are also governed by the usual terms and conditions, envisaging repayment in 10 years, interest at 14% per annum and debt equity ratio of 1:1.

Cancellation of Admission of Bombay Medical Students

10033. DR. DAULATRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the admission of 50 medical students of Bombay has recently cancelled who were first granted admission;